STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2020 (AS ON 31.12.2020)

Name of the Officer (in full): DR. DEBADUTTA MISHRA

Present Post held: DEPUTY DIRECTOR

Service to which the Officer belong: CCS

4.

Present Pay : Rs. 78500 (Level 11)

Name of District, Sub-Division, Taluk and Village or City in which the property is situated (full location & postal address)	Name and details of Property Housing, Lands and Other Buildings	Cost of construction / Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value*	If not in own name, state in whose name held and his/her relationship to Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with detail of person(s) from whom acquired	Annual Income from the property	Remarks
1	2	3	4	5	6	7	8
NIL	NIL	NIL .	NIL	NIL	NIL	NIL	NIL

Signature: Gehadut a muke

Name: Dr. Debadutta Mishra

Designation: Dy. Director

Date: 12.01.2021

Note

- * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)
- ** Includes short term leases also. 2)
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the 3) Central Civil Services (Conduct) Rules, 1955 [Now rule 18(1) of the CCS (Conduct) Rules 1964] on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up. 4)
- All Officers are requested to fill the form in duplicate. 5)
- All columns should be filled up neatly. 6)